

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 597/252/ND/2018

In the matter of:

Sunbeam Buildtech Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 06.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	:	Mr. Rakesh Kumar, Mr. Sahil & Ms. Chetna Bisht, Advocates
For the Respondent	:	
For the IT	:	Mr. Raghvendra Singh, Advocate with Mr. Balkishan Ladhania, Advocate

ORDER

The learned counsel states that additional documents in compliance of the order dated 11.07.2018 have been filed. The learned counsel for the Income Tax Department states that copies are not received by them. None appears for ROC. Let Income Tax Department file their response against additional documents if any within two weeks. For further consideration on **11.09.2018**.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

